

[English]

Shifting of Post Offices Under Calicut Division

*263. SHRI K. MURALEEDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some of the post offices in Calicut Division are located in dilapidated buildings posing threat to the lives of the persons working there;

(b) if so, whether there is any proposal to shift these post offices:

(c) if so, the details thereof; and

(d) the time by which these post offices are proposed to be shifted?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) to (d). Two post offices, namely Meenangadi Post Office and Pulpalli Post Office in Calicut Division are located in rented buildings which are dilapidated. However, there is no threat to the lives of the persons working there. The landlords have been requested to carry out essential repairs. Efforts were made to secure suitable alternative rented buildings but the Department did not succeed. Departmental plots of land are available for construction of buildings for these two post offices. Both these projects are included in the programme for construction of buildings during 1990-91.

Foreign Missionaries in India

*264. SHRI YADVENDRA DATT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign missionaries

in various States as per the latest figures available;

(b) the nationality of those missionaries;

(c) the number of foreign missionaries who have been served notice to leave the country; and

(d) the reasons therefor and follow up action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d). The information is being collected and will be laid on the Table of the House.

Colouring of Fertilizers

*265. SHRI K.S. RAO: SHRIYASHWANTRAOPATIL:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the feasibility of colouring fertilizers to give them specific identity is being examined:

(b) if so, the objectives behind the proposal;

(c) the steps contemplated in this regard;

(d) whether colouring of fertilizers would, increase the cost of production of the fertilizers; and

(e) if so, whether Government propose to bear the additional cost in the shape of enhanced subsidy?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) to (e). The possibility of colouring fertilizers such as SSP and DAP to avoid

their misuse through misbranding is being examined, as it involves additional costs by way of equipment for handling, coating and colouring material etc. and resultant higher subsidy burden.

Assistance to Bhagalpur Riot Victims

*266. SHRI MANORANJAN
BHAKTA:
SHRIMATI SUBHASHINI ALI

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government have provided any assistance to Bhagalpur riot victims; and

(b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The Central Government has been in contact with the State Government to ensure speedy relief measures to the riot victims. Both the Prime Minister and the Home Minister have visited Bhagalpur

An amount of Rs. 1.00 crore has been sanctioned from the Prime Minister's Relief Fund for the Bhagalpur riot victims. Out of this amount, a sum of Rs. 50.00 lakhs has been earmarked for the families of those killed in the riots at the rate of Rs. 10 000/- each. This amount is over and above the ex-gratia relief of Rs. 1.00 lakh each being paid by the State Government. An amount of Rs. 1,500/- per handloom weaver and Rs. 5,000/- per powerloom weaver as grant for purchase of raw-materials is being provided to the affected weavers. A sum of Rs. 27.50 lakhs has been earmarked for this purpose. The remaining sum of Rs. 22.50 lakhs has been earmarked for extending hostel facilities for the students by adding one floor on the existing hostel building.

Infiltration of Afghan Youths in Kashmir

*267. SHRIJANARDHANA POOJARY:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Afghan youths have infiltrated in Kashmir to indulge in subversive activities; and

(b) if so, the details thereof and the step taken to check such infiltration?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) The Government have no specific evidence so far that Afghan youths have infiltrated in Kashmir to indulge in subversive activities.

(b) Some of the steps taken are: larger induction of Central Police Forces; revamping of administration; improvement in the functioning of Police Stations; better co-ordination between the State Police/Central Police and the Army; preventive action to apprehend criminals and anti-social elements; and raids and combing operations on selective basis, if and when necessary; and strengthening of vigil on the border

Shrimp Fishing

*268. SHRI MULLAPPALLY RAMA-
CHANDRAN: Will the Minister of AGRICUL-
TURE be pleased to state:

(a) the annual shrimp catch in the country during the last three years;

(b) whether research and development in fish culture is proposed to be further expanded in Kerala; and

(c) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). The annual shrimp catch in